

## Details of undertrials of the Court of PDJ, Pulwama

S.No	District	Name of the Prisoner/s	Case FIR No. With Offence	Police Station	Date of arrest	Present place of lodgement	Present status of the case
1.	Pulwama	1. Adil Bashir Dar S/O Bashir Ahmad Dar R/O Barahgam, Pulwama 2. Ishtaq Ahmad Bhat S/O Bashir Ahmad Son in law Abdul Ahad lone R/O Barahgam, Tral	135 of 2014 U/S 302-364/201 of RPC 7/25 A Act	Awantipora	1) 18-12-2015 2) 21-01-2015	Central Jail Jammu Kot-Bhalwal	Persecution Evidence
2.	Pulwama	1. Sameer Ahmad Sheikh S/O Gh Ahmad Sheikh R/O Deeri, Murrn, Pulwama. 2. Javaid Ahmad Shah S/O Gh Nabi Shah R/O Babahar, Pulwama	72 of 2011 U/S 302, 392, 201, 34 of RPC	Pulwama	11-04-2011	1) Central Jail Srinagar 2) Central Jail Srinagar (From 10-07-2020)	Final Arguments
3.	Pulwama	Amir Ahmad Sofi S/O Gh Mohammad Sofi R/O Kakapora	02 of 2020 U/S 8/22 NDPS Act	Kakapora	17-01-2020	Sub Jail Pulwama (From 31-01-2020)	Persecution Evidence
4.	Pulwama	Khurshed Ahmad Bhat S/O Ghulam Mohammad R/O Charsoo, Awantipora	160 of 2010 U/S 147, 148, 149, 336, 307, 332 of RPC	Awantipora	04-04-2011	Central Jail Jammu Kot-Bhalwal	Persecution Evidence
5.	Pulwama	1. Imtiyaz Ahmad Gania S/O Wali Mohammad Gania R/O Chatipora, Pulwama 2. Shameem Ahmad Rather S/O Mohammad Munawar R/O Aarigam, Pulwama	11 of 2019 U/S 8/22 NDPS Act	Litter	12-12-2019	1) District Jail Kupwara 2) Central Jail Jammu Kot-Bhalwal	Preliminary Arguments
6.	Pulwama	1. Mehraj-Din Trag S/O Ali Mohammad Trag 2. Mohammad Younis Trag S/O Ali Mohammad Trag 3. Mst Basheera W/O Ali Mohammad Trag All Residents of Trali Payeen, Pulwama	82 of 2019 U/S 302, 34, 498-A, 506, 201 of IPC	Tral	08-11-2019	1 & 2) Sub Jail Pulwama (From 23-11-2019) 3) Central jail Srinagar (From 23-11-2019)	Persecution Evidence

7.	Pulwama	1. Younus Ahmad Dar S/O Gh Mohu-Din Dar 2. Javaid Ahmad Bhat S/O Mohammad ishaq Bhat 3. Abid Hussain bhat S/O Gh Mohammad Bhat All Residents of Rakh-Shalina, Budgam	169 of 2011 U/S 364, 302, 34, 387, 120-B of RPC	Pampore	1) 31-10-2011 2) 25-11-2011 3) 03-11-2011	1) Central jail Srinagar (From 10-07-2020) 2) District Jail Udhampur 3) Central jail Srinagar (From 10-07-2020)	342/Cr.P.C
8.	Pulwama	1. Mukhtar Ahmad Bhat S/O Gh Rasool Bhat 2. Shabir Ahmad Bhat S/O Mohammad Akbar Bhat Both Residents of Kunjipora, Rakh, Lajoora, Pulwama	41 of 2020 U/S 8/15 NDPS Act	Pulwama	16-03-2020	Sub Jail Pulwama (From 30-03-2020)	Preliminary Arguments
9.	Pulwama	Abdul Hameed bhat S/O Mohammad Ismail bhat R/O Lailhaar, Kakapora	42 of 2018 U/S 8/20 NDPS Act	Kakapora	21-07-2019	Sub Jail Pulwama (From 03-08-2019)	Persecution Evidence
10.	Pulwama	1. Rayees Ahmad Ganai S/O Abdul Gani R/O Tahaab, Pulwama 2. Fayaz Ahmad Wani S/O Ab Ahad Wani R/O Chandgam, Pulwama	03 of 2020 U/S 8/22 NDPS Act	Litter	12-01-2020	Sub Jail Pulwama (From 27-01-2020)	Persecution Evidence
11.	Pulwama	1. Javaid Ahmad Mir Son in law Gh Nabi Bhat 2. Mohammad Amin Bhat S/O Gh Mohammad Bhat Both residents of Larkipora, Padgampora, Awantipora 3. Tasaduq Shafi S/O Mohammad Shafi Sheikh R/O Mohallah Mohammad Khan, Rainawari, Srinagar	112 of 2019 U/S 8/20-29 NDPS Act	Awantipora	04-09-2019	District Jail Kathua from 02-08-2020	Preliminary Arguments
12.	Pulwama	Tariq Ahmad Sheikh S/O Gh Qadir Sheikh R/O Tulibagh, Pampore, Pulwama	08 of 2020 U/S 8/20 NDPS Act	Pampore	06-02-2020	Sub Jail Pulwama (From 30-03-2020)	Preliminary Arguments
13.	Pulwama	Mohammad Reyaz Gojar S/O Ab Hussain Gojar R/O Leera, Rajori	16 of 2019 U/S 8/20 NDPS Act	Pampore	26-04-2019	Sub Jail Pulwama (From 07-05-2019)	Persecution Evidence

14. Pulwama	Ghulam Mohammad Lone @ Papa Kishtiware S/O Khazir Mohammad Lone R/O frastabal, Pampore	04 of 1996 U/S 302, 436 of RPC	Pampore	29-04-2007	Central jail Srinagar (From 15-09-2009)	Persecution Evidence
15. Pulwama	1. Sadam Kalas S/O Aslam Kalas 2. Abdul Rashid Goursi S/O Jalal-Din Goursi Both Residents of Sangarwani, Rajpora	95 of 2011 U/S 302, 120-B of RPC	Rajpora	1) 19-09-2011 2) 02-10- 2011	1) District Jail Udhampur (From 10- 07-2020) 2) Sub Jail Pulwama	Final Arguments
16. Pulwama	1. Showkat Ahmad Bhat S/O Gh Hassan Bhat R/O Wahibugh, Pulwama 2. Abdul Majid Bhat S/O Ab Ahad Bhat R/O Kareemabad, Pulwama 3. Showkat Ahmad Dar S/O Nazir Ahmad Dar R/O Muran, Pulwama	223 of 2018 U/S 302, 120-B of RPC and 7/27 I.A.Act	Pulwama	30-10-2018	1) Sub Jail Pulwama (From 28-11-2018 ) 2) District Jail Kathua (From 10-07-2020) 3) Central Jail Jammu Kot-Bhalwal	Persecution Evidence

## Details of Under Trails in Additional Sessions Court Pulwama

S.No	District	Case Fir No with section of law	Police station	Name of the Udnertail prisoners	Date of Arrest	Present place of Lodgement with date	Present Status of Case
1	Pulwama	06/2019 U/s 376 RPC	Rajpora	Sajad Ahmad Wani S/o: Maqsood Ahmad Wani R/o: Dalwan Chari-e-sherief	01/04/2019	Sub-jail Pulwama	Evidence
2	Pulwama	21/2018 U/s 376 RPC	Pampore	Abdul Hamid Bhat S/O; Abdul Samad R/o: Housing Colony Ompora Budgam	29/04/2018	Sub-jail Pulwama	Evidence
3	Pulwama	123/2020 U/s 376RPC	Pulwama	Majid Hussain Gilkar S/o: Bashir Ahmad Gilkaar R/o: Murrnan Pulwama	31/05/2020	Central Jail Srinagar	Argument on Charge/Discharge
4	Pulwama	272/2014 U/s 302, 376 RPC	Pulwama	Zahoor Ahmad Bhat S/o: Mohammad Sultan Bhat R/o: Kuzwaira Chadoora	18/12/2014	Sub-jail Pulwama	Evidence
5	Pulwama	28/2018 U/s 376 RPC	Kakapora	Ali Kousar S/o: Mohammad Shameem Idreesi R/o: Jalapora Bijnoor Utterpradesh	01/08/2018	Sub-jail Pulwama	For statement u/s 342 CrPC
6	Pulwama	109/2017 u/s 376 RPC	Pulwama	Manzoor Hamad Mir S/o: Mohammad Qazim Mir R/o Hanjikhelo Pulwama	29/03/2017	Sub-jail Pulwama	Final Arguments
7	Pulwama	132/2018 u/s 8/20 NDPS	Awantipora	1)Ishfaq Ahmad Shah S/o: Abdul Hamid Shah 2) Mehraj-ud-din Rather S/o: Mohammad Yousuf Rather Both Residenets of Kralpora Chadoora	03/08/2018	Sub-jail Pulwama	Evidence
8	Pulwama	22/2018 u/s 15/18 NDPS	Pampore	Sandeep Kumar S/o: Subash Chander Kumar R/o; Ludiana Punjab	13/03/2018	Sub-jail Pulwama	Evidence
9	Pulwama	103/2013 u/s 302 RPC	Pulwama	Mohammad Yaqoob Rather S/o: Bashir Ahmad Rather R/o: Kanilbagh Goripora	14/04/2013	Sub-jail Pulwama	Evidence
10	Pulwama	131/2017 u/s 376 RPC	Awantipora	Ragu Raja S/o: Balwinder Singh R/o: Chowk Bansinghwalla Tarantaran Punjab	12/11/2017	Sub-jail Pulwama	Evidence

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11	Pulwama	6/2012 u/s 302, 149, 120B RP	Awantipora	1) Mohammad Akram Wani S/o: Ghulam Ahmad Wani 2) Mohmaad Ashraf Wani S/o: Mohammad Akram Wani 3) Ishfaq Ahmad Wani S/o: Ghulam Mohammad Wani All residents of Midoora Tral	1) 30-06-2012, 2) 03-07-2012, 3) 03-07-2012 Respectively	Sub-Jail Pulwama	Final Arguments
12	Pulwama	126/2014 u/s 8/21 NDPS	Pampore	Parvaiz Ahmad Lone S/o: Mohammad Amin Lone R/o: Qazihajam Baramullah	07/12/2015	Sub-Jail Pulwama	Final Arguments

SESSIONS

Sub-Jail Pulwama